

Rehabilitation of People from West Pakistan

1656. **Shri Buta Singh:**
Shri P. K. Deo:
Shri Narasimha Reddy:

Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of people who migrated from West Pakistan and were rehabilitated in the districts of (i) Hoshiarpur (ii) Jullundur (iii) Hissar, (iv) Sangrur (v) Ludhiana and (vi) Karnal during the period from 15th August, 1947 till March, 1961 district-wise; and

(b) the number of such refugees who belong to (i) Sikh Community (ii) Hindus and (iii) other communities?

The Minister of Rehabilitation (Shri Tyagi): (a) and (b). The information is not readily available. Time and labour involved in collecting the information will not be commensurate with the results achieved.

Release on Parole of Tripura Detenus

1657. **Shri Biren Dutta:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether any Defence of India Rules detenus of Tripura have been granted release on parole;

(b) the number of detenus who applied for parole; and

(c) how many of them have been given parole so far?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) Three.

(c) One.

President's Rule in Kerala

1658. **Shri Hari Vishnu Kamath:**
Shri Yashpal Singh:

Will the Minister of **Home Affairs** be pleased to refer to the reply given to the debate on the resolution regarding the extension of President's Rule in Kerala on the 5th and 8th November, 1965 and state:

(a) whether the responsibility for the so called "typographical error" appearing in the Report of the Kerala Governor has been ascertained and fixed;

(b) if so, the action taken against those responsible; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (c). On enquiry it was found that there was a genuine typing error. It was, therefore, decided not to fix responsibility or take any action against anybody.

यमुना पुल पर हथगोले का पाया जाना

1661. **श्री श्रीकार लाल बेरवा :** क्या गृह-कार्य मंत्री यह बताने कृपा करेंगे कि :

(क) क्या यह सच है 5 नवम्बर 1965 को सवेरे दिल्ली में यमुना पुल पर एक हथगोला पाया गया था;

(ख) यदि हाँ, तो यह कितना बड़ा था तथा कहाँ का बना हुआ है;

(ग) क्या सरकार ने इस सम्बन्ध में कोई जांच-पड़ताल की है; और

(घ) यदि हाँ, तो उसका परिणाम क्या है;

गृह-कार्य मंत्रालय में उपमन्त्री (श्री ल० दा० मिश्र) (क) 3-11-65 को यमुना पुल पर एक हथगोला पाया गया था ।

(ख) यह भारतीय शस्त्र निर्माणागार बना हुआ छोटा सा एक ही भादमी के रुद्ध काम करने वाला हथगोला था।

(ग) और (घ). दिल्ली पुलिस द्वारा पांच को गई किन्तु इस बात का कोई सुराग ही मिल सका कि किस तरह, किसके द्वारा यह हथगोला डाला गया। तोड़-फोड़ की कार्यवाही की सम्भावना नहीं है क्योंकि हथगोले को मुरझा-पिन ठीक-ठाक वी और उसके घनदर प्रथिस्फोटक (डेटो-नेटर) था ही नहीं।

Disputes between Civic Bodies of Delhi

1662. **Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to state:

(a) whether a border dispute has started between the Civic bodies of Delhi; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). No such dispute has come to the notice of Government.

Unspent Plan Allocations for Delhi

1663. **Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that about 40 per cent of the Third Five Year Plan allocation for the development schemes for the Union Territory of Delhi have remained unspent;

(b) if so, the projects which have been mainly affected thereby; and

(c) Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). No; Sir. Actual expenditure up to the end of 1964-65 was Rs. 68.86 crores which is about 70 p.c. of the total outlay of the Third Five Year Plan for Delhi.

Assistants' Grade Examination, 1965

1664. **Shri Eswara Reddy:**

Shri Warior:

Shri Vasudevan Nair:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to hold an examination for the recruitment of Assistants in December, 1965;

(b) the number of posts proposed to be filled up on the result of the said examination;

(c) whether an equal number of posts have been filled up by promoting departmental Upper Division Clerks as required under the Rules; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) Yes, Sir.

(b) As already announced in the Notice of the examination the provisional number of vacancies to be filled on the results of the said examination is 182, including 75 in the Central Secretariat Service. These figures are, however, liable to alteration on the basis of final assessment of requirements.

(c) The departmental quota of permanent vacancies is filled by the confirmation of the requisite number of eligible Upper Division Clerks from among those already officiating in the grade of Assistant as and when such vacancies arise.

(d) Does not arise.

Migration from East Pakistan

1665. **Shri D. C. Sharma:**

Shri Hukam Chand

Kachhavalya:

Shri Bade:

Shri Yudhvir Singh:

Shri P. R. Chakraverti:

Shri P. C. Borooah:

Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that more than 1,200 people of minority com-